Intelligence inputs keep troops vigilant and help them to be in a position to repulse any attack which has been done in the Pampore attack, in which both militants were neutralized.

(c) to (e) No, Sir.

Gap in security framework in the country

317. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that there exist huge gap in security framework in the country;
 - (b) if so, the details thereof; and
- (c) the steps proposed to be taken by Government in next five years to reduce the gap in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) There is no gap in the security framework in the country. The law & Order situation in the country is firmly under control due to the systematic and unrelenting efforts of the Central and State Governments. The Central Government is steadfastly assisting the states in dealing with problems such as terrorism, militancy, insurgency and extremism.

Arrest by NIA

318. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to media reports that six youths picked up by NIA in connection with IS threat to Hyderabad were innocent and that they were released immediately; and
- (b) if so, whether Government will consider paying adequate compensation to such victims since their reputation and social standing have been badly affected by the NIA arrests?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The National Investigation Agency (NIA) has registered a case to investigate the allegations that some youth and their accomplices have entered into a criminal conspiracy to wage war against the Government of India and were collecting weapons and explosive material to target public places including religious sites etc., in various parts of the country. NIA has so far arrested seven persons in this case and no accused has been released. These arrests have been made by the NIA on the basis of credible evidence collected after investigation.

Google's request to allow its street view plan of Indian terrain on web

319. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Google has requested Government to allow its "Street View" plan of Indian Terrain on Web;
 - (b) if so, the details thereof; and
 - (c) the decision of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b): Yes Sir. Google has submitted a proposal on 'Street View' and has requested the Government's permission.

(c) The Government has not agreed to the proposal of Google till date.

Cancellation of FCRA licence of NGOs

- 320. SHRI D. RAJA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government has cancelled the FCRA licence of some NGOs including activist Teesta Setalvad's NGO Sabrang Trust;
 - (b) if so, the details thereof and the reasons therefor,
- (c) whether it is a fact that the United Nations human rights experts have urged India to repeal the Foreign Contribution Regulation Act (FCRA), as the law was increasingly obstructing civil society's access to foreign funding; and
 - (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes Sir, Government has cancelled the registration under Foreign Contribution Regulation Act, 2010 (FCRA) of NGOs including Teesta Setalvad's NGO Sabrang Trust for violation of provisions of FCRA, 201 CI. Details of cancelled FCRA registration of NGOs is as under:-